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C. A. T. Bench, JAIPUR

Date of Order	Orders
5-6-1996	None for the applicant May be listed for admission on 9-9-1996. (RATTAN PRAKASH) MEMBER (JUDICIAL) (O. P. SHARMA) Administrative Member
9-9-96	None for the applicant May be listed for admission on 31-10-1996. (O. P. SHARMA) Administrative Member (GOPAL KRISHNA) Vice Chairman (J)
31-10-96	None present for the applicant - May be listed for admission on 6-12-96. (RATTAN PRAKASH) Judicial Member (O. P. SHARMA) Administrative Member
6-12-96 Copy of order issued to applicant by - 22/3 ch - 30-12-96	None present for the applicant. None was present for the applicant even on the last preceding date. The order is dismissed in default for non-prosecution on the part of the applicant. (O. P. SHARMA) Administrative Member (GOPAL KRISHNA) Vice Chairman (J)